

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF SEPTEMBER 2020**

Sl. No.	Nature	Opening balance as on 01.09.2020	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.09.2020	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	46	0			0			1	1	45	1
2	WA	356	15			15			15	15	356	0
3	WPC	6054	228	1		229	3		213	216	6067	0
4	WPL	1076	10			10			2	2	1084	0
5	WPS	13796	381	4		385			186	186	13995	3
6	WPT	437	5			5			12	12	430	4
7	WPCR	1777	62			62	1		13	14	1825	0
8	WPPIL	148	9			9			3	3	154	0
9	WP 227	1336	19	1	1	21			7	7	1350	0
10	WPHC	4	2			2			0	0	6	0
A	TOTAL (1 to 10)	25030	731	6	1	738	4	0	452	456	25312	8
1	FA	3070	5	1		6	1		11	12	3064	2
2	FAM	765	0		1	1			8	8	758	0
3	FA(MAT)	160	2	1		3			1	1	162	0
4	SA	5490	15			15	12		106	118	5387	117
5	MA	300	1			1	1		5	6	295	0
6	MAC	7974	35	2		37			124	124	7887	104
7	CR	291	1			1			1	1	291	0
8	MCC	603	30			30			25	25	608	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	7	0			0			0	0	7	0
12	TPC	73	1			1			5	5	69	0
13	CONT	1312	67			67			29	29	1350	1
14	ITA	4	0			0			0	0	4	0
15	ARBA	173	5			5			2	2	176	0
16	ARBAP	6	0			0			0	0	6	0
17	ARBR	56	2			2			1	1	57	0
18	TAXC	93	0			0			0	0	93	0
19	REVP	153	3			3			3	3	153	0
B	TOTAL (1 to 19)	20548	167	4	1	172	14	0	321	335	20385	224
TOTAL (A+B)		45578	898	10	2	910	18	0	773	791	45697	232
MAIN CRIMINAL CASES												
1	CRREF	3	0			0			0	0	3	0
2	CRA	14499	78		8	86			51	51	14534	49
3	CRR	5188	30			30			24	24	5194	4
4	MCRC	1690	666			666	10		1024	1034	1322	0
5	MCRCA u/s 438 CrPC	454	146			146			211	211	389	0
6	CONTR	6	0			0			0	0	6	0
7	CRMP	3556	103			103			25	25	3634	0
8	TPCR	26	0			0			0	0	26	0
9	ACQA	2689	4			4			0	0	2693	0
C	TOTAL (1 to 9)	28111	1027	0	8	1035	10	0	1335	1345	27801	53
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		73689	1925	10	10	1945	28	0	2108	2136	73498	285
PENDENCY INCREASE/DECREASE		73689	DECREASE (-191)								73498	

Over 5 Years Pendency as on 01.09.2020	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.09.2020	Over 5 Years Decrease Pendency during the month
15903	3	285	15621	-282

**(ARVIND KUMAR VERMA)
REGISTRAR (JUDICIAL)**